

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.

ROC.NO.555/2021-B.SPL.

NOTIFICATION NO.511-B.SPL.

DATED:16.07.2021.

The High Court made the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the post(s) which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the post(s) which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri B.Lakshmi Narayana, II Addl. Senior Civil Judge, Kakinada, East Godavari District	I Addl. Senior Civil Judge, Nellore, VICE Smt. S.Kavitha, transferred.	III Addl. Senior Civil Judge, Kakindada, East Godavari District	Shall take charge of his post and also the post of II Addl. Senior Civil Judge (FTC) from Prl. Senior Civil Judge, Nellore. After assumption of charge, he will be in FAC to the post of II Addl. Senior Civil Judge (FTC), Nellore, until further orders.
2.	Smt. S.Kavitha, I Addl. Senior Civil Judge, Nellore.	Secretary, District Legal Services Authority, Kadapa, VICE Sri T.Venkata Rajesh Kumar, transferred.	Her post and also the post of II Addl. Senior Civil Judge (FTC) which post she is holding FAC to Prl. Senior Civil Judge, Nellore	Prl. Senior Civil Judge, Kadapa

3.	Sri T.Venkata Rajesh Kumar, Secretary, District Legal Services Authority, Kadapa.	IV Addl. Chief Metropolitan Magistrate, Visakhapatnam, VICE Sri B.Appala Swamy, transferred.	Prl. Senior Civil Judge, Kadapa	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Visakhapatnam
4.	Sri B.Appala Swamy, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.	Senior Civil Judge, Puttur, Chittoor District, VICE Sri C.Muralidhar, transferred.	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Visakhapatnam	All. Senior Civil Judge, Tirupati, Chittoor District
5.	Sri C.Muralidhar, Senior Civil Judge, Puttur, Chittoor District	Senior Civil Judge, Kovur, Nellore District, VICE Ms. K.Sailaja, transferred.	All. Senior Civil Judge, Tirupati, Chittoor District	Prl. Senior Civil Judge, Nellore
6.	Ms. K.Sailaja, Senior Civil Judge, Kovur, Nellore District	Senior Civil Judge, Amalapuram, East Godavari District (post kept vacant)	Prl. Senior Civil Judge, Nellore	She shall take charge of her post and also the post of Senior Civil Judge, Kothapeta, from Senior Civil Judge, Razole. After assumption of charge as Senior Civil Judge, Amalapuram, she will be in FAC of the post Senior Civil Judge, Kothapeta, East Godavari District.
7.	Smt. K.Satya Kumari, Senior Civil Judge, Kothapeta, East Godavari District	Prl. Senior Civil Judge, Ongole, Prakasam District VICE Smt. Bommathula Sobha Kumari, transferred.	Her post and also the post of Senior Civil Judge, Amalapuram which post she is holding FAC to Senior Civil Judge, Razole, East Godavari District	Addl. Senior Civil Judge, Ongole, Prakasam District
8.	Smt. Bommathula Sobha Kumari, Prl. Senior Civil Judge, Ongole.	Addl. Senior Civil Judge, Eluru, West Godavari District, VICE Sri Ch.Venkata Naga Srinivasa Rao, transferred.	Addl. Senior Civil Judge, Ongole, Prakasam District	Prl. Senior Civil Judge, Eluru, West Godavari District

9.	Sri Ch.Venkata Naga Srinivasa Rao, Addl. Senior Civil Judge, Eluru, West Godavari District	Secretary, District Legal Services Authority, Kurnool, VICE Sri N.Srinivasa Rao, transferred.	Prl. Senior Civil Judge, Eluru, West Godavari District	Prl. Senior Civil Judge, Kurnool
10.	Sri N.Srinivasa Rao, Secretary, District Legal Services Authority, Kurnool.	Prl. Senior Civil Judge, Kakinada, East Godavari District, VICE Smt. K.Vijaya Kalyani, transferred.	Prl. Senior Civil Judge, Kurnool	I Addl. Senior Civil Judge, Kakinada, East Godavari District
11.	Smt. K.Vijaya Kalyani, Prl. Senior Civil Judge, Kakinada, East Godavari District	Senior Civil Judge, Avanigadda, Krishna District (post kept vacant)	I Addl. Senior Civil Judge, Kakinada, East Godavari District	Addl. Senior Civil Judge, Machilipatnam, Krishna District.
12.	Ms. A.Sai Kumari, Senior Civil Judge, Hindupur, Ananthapuramu District	Senior Civil Judge, Yelamanchili, Visakhapatnam District, VICE M.Shankar Rao, transferred.	Senior Civil Judge, Kadiri, Ananthapuramu District	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District
13.	Sri M.Shankar Rao, Senior Civil Judge, Yelamanchili, Visakhapatnam District	Senior Civil Judge, Penukonda, Ananthapuramu District, VICE Smt. A.Purnima, transferred.	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District	Senior Civil Judge, Kadiri, Ananthapuramu District
14.	Smt. A.Purnima, Senior Civil Judge, Penukonda, Ananthapuramu District	Prl. Senior Civil Judge, Gudiwada, Krishna District VICE Sri I.Srinivasa Murthy, transferred.	Senior Civil Judge, Kadiri, Ananthapuramu District	She shall take charge of her post and also the post of Addl. Senior Civil Judge (FTC) Gudiwada, from Prl. Senior Civil Judge, Machilipatnam. After assumption of charge as Prl. Senior Civil Judge, Gudiwada, she will be in FAC of the post of Addl. Senior Civil Judge (FTC) Gidiwada.

15.	Sri I.Srinivasa Murthy, Prl. Senior Civil Judge, Gudiwada. Krishna District	I Addl. Senior Civil Judge, Rajamahendravaram, East Godavari District, VICE Smt. Velpula Bhavani, transferred.	His post and also the post of Addl. Senior Civil Judge (FTC) which post he is holding FAC to Prl. Senior Civil Judge, Machilipatnam, Krishna District	Smt. Velpula Bhavani.
16.	On relief, Smt. Velpula Bhavani, I Addl. Senior Civil Judge, Rajamahendravaram, East Godavari District.	Prl. Senior Civil Judge, Rajamahendravaram East Godavari District, VICE Sri G.Shanmukha Rao, transferred.	--	She will regularly assume charge as Prl. Senior Civil Judge, Rajamahendra- varam, which post she is holding FAC.
17.	Sri G.Shanmuka Rao, Prl. Senior Civil Judge, Rajamahendravaam, East Godavari District	Senior Civil Judge, Kaikalur, Krishna District, VICE Smt. M.Anuradha, transferred.	I Addl. Senior Civil Judge, Rajamahendra- varam, East Godavari District	Addl. Senior Civil Judge, Machilipatnam, Krishna District
18.	Smt. M.Anuradha, Senior Civil Judge, Kaikalur, Krishna District.	Addl. Senior Civil Judge, Srikakulam (post kept vacant)	Addl. Senior Civil Judge, Machilipatnam, Krishna District	Secretary, District Legal Services Authority, Srikakulam.
19.	Smt. N.Padmavathi, Addl. Senior Civil Judge, Madanapalle, Chittoor District	Chief Metropolitan Magistrate, Visakhapatnam VICE Sri P.Bhaskar Rao, transferred.	Prl. Senior Civil Judge, Madanapalle, Chittoor District	I Addl. Chief Metropolitan Magistrate, Visakhapatnam.
20.	Sri P.Bhaskar Rao, Chief Metropolitan Magistrate, Visakhapatnam	Senior Civil Judge, Repalle, Guntur District, VICE Smt. G.Deena, transferred.	I Addl. Chief Metropolitan Magistrate, Visakhapatnam	Addl. Senior Civil Judge, Tenali, Guntur District
21.	Smt. G.Deena, Senior Civil Judge, Repalle, Guntur District	Prl. Senior Civil Judge, Ananthapuramu (post kept vacant)	Addl. Senior Civil Judge, Tenali, Guntur District	Addl. Senior Civil Judge, Ananthapuramu.

22.	Smt. M.Sobha Rani, IV Addl. Senior Civil Judge, Guntur.	II Addl. Senior Civil Judge, Nandyal, Kurnool District VICE Smt. T.Leelavathi, transferred.	Her post and also the post of II Addl. Senior Civil Judge (FTC) which post she is holding FAC to I Addl. Senior Civil Judge, Guntur	Prl. Senior Civil Judge, Nandyal, Kurnool District
23.	Smt. T.Leelavathi, II Addl. Senior Civil Judge, Nandyal, Kurnool District	Senior Civil Judge, Narsipatnam, Visakhapatnam District (post kept vacant)	Prl. Senior Civil Judge, Nandyal, Kurnool District	Senior Civil Judge, Yelamachili/ Prl. Senior Civil Judge, Anakapalle, as the case may be
24.	Sri B.Babu Naik, Senior Civil Judge, Punganur, Chittoor District	Senior Civil Judge, Addanki, Prakasam District (post kept vacant)	Prl. Senior Civil Judge, Madanapalli, Chittoor District	Addl. Senior Civil Judge, Addanki, Prakasam District.
25.	Sri K.Shyam Babu, Senior Civil Judge, Ramachandrapuram, East Godavari District	Addl. Senior Civil Judge, Chittoor (post kept vacant)	I Addl. Senior Civil Judge, Kakinda, East Godavari District	Prl. Senior Civil Judge, Chittoor

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

NOTE:

1. All the officers shall get themselves relieved from their present posts and join their new posts on or before **02.08.2021** without fail.
2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge shall make alternative arrangements, intimating the same to the High Court.
3. The Officers viz., Smt. N.Padmavathi and Sri T.Venkata Rajesh Kumar are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their request.
4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Srinika
16.07.21

**REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)**

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

9. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

10. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.

11. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.